

1	2	3	4	5	6	7	8	9	10
12.	Maharashtra	30	19	-	4	-	3	-	3
13.	North-East	40	4	-	-	-	-	-	-
14.	Orissa	42	4	-	-	-	-	-	-
15.	Punjab	7	7	1	1	1	3	-	1
16.	Rajasthan	30	5	2	-	-	6	-	-
17.	Tamil Nadu	8	4	-	2	-	3	-	-
18.	Uttar Pradesh	93	13	-	4	-	3	-	2
19.	West Bengal	20	2	-	-	-	-	-	-
Total		667	115	4	31	4	53	2	20

* EDBOS : Extra Departmental Branch Post Offices

** DSOS : Departmental Sub Post Offices

Supply of Poor Quality Food

1731. SHRI P.C. THOMAS : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether complaints have been received by the Government regarding poor quality of food being served on Indian Airlines and Alliance Airlines Flights;

(b) if so, the details thereof during the last year and the current year so far; and

(c) the action taken thereon?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Yes, Sir. During the year 1995 and 1996 (upto May, 96), 551 and 297 complaints were received respectively. The complaints were attended to without delay and immediate remedial action was taken, where called for.

Regional Language Films

1732. SHRI S.D.N.R. WADIYAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether the Government propose to promote regional language films; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The Government has taken several supportive measures for the growth of Hindi as well as Regional language films in the country. Every year 21 feature and 21 non-feature films of cinematic thematic and aesthetic excellence are selected for the Indian Panorama section of the International Film Festival of India. This includes Regional Language films

also. The Government has also instituted Annual National Film Awards in different disciplines of cinema to encourage production of films of aesthetic excellence and social relevance, contributing to the understanding and appreciation of the film culture of different regions of the country. The Government further recommends the Panorama and National Film Festival award winning films to the State Governments and Union Territory Administrations for exemption from entertainment tax. Besides, the Government has set up organisations like National Film Development Corporation which promotes production of Regional language films and almost 50% of the films financed by it are in Regional languages. Doordarshan also telecasts the Regional feature films on National network, DD-III, Movie Club and the respective Regional Kendras in their terrestrial network as well as Regional Satellite Channels.

Wages For Daily Wage Employees

1733. SHRI AMAR ROY PRADHAN : Will the Minister of LABOUR be pleased to state :

(a) the minimum wages fixed for daily-wage employees; State-wise

(b) when these wages were fixed last; and

(c) the time by which these wages are likely to be revised?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). A statement indicating the available information on range of minimum wages for unskilled category of workers and the date of revision for the last revised scheduled employment in different States/Union Territories is enclosed.

(c) It is for the appropriate Government to revise the minimum of wages as per the provisions of the Minimum Wages Act, 1948.

STATEMENT

Minimum Rates of Wages For the Unskilled Workers In Different States/Union Territories Administration

(As on 1.6.96)

S.No.	Name of State Govt./ U.T. Administration	Minimum rate of Wages & date of revision	Remarks
1	2	3	4
I. State			
1.	Andhra Pradesh	Rs.11.00 to* Rs.42.40 p.d. (12.2.96)	Rates vary from employment to employment.
2.	Arunachal Pradesh	Rs.21.00 to Rs.23.00 p.d. (1.1.94)	Rates vary from employment to employment and areas to areas
3.	Assam	Rs.33.00 to* Rs.39.00 p.d. (1.4.95)	Rates vary from employment to employment
4.	Bihar	Rs.27.30 to Rs.39.70 p.d. (21.12.95)	Rates vary from employment to employment
5.	Goa	Rs.21.00 to Rs.46.70 p.d. (21.12.95)	Rates vary from employment to employment
6.	Gujarat	Rs.15.00 to* Rs.47.88 p.d. (21.3.94)	Rates vary from employment to employment (according to zones)
7.	Haryana	Rs.1340.82* p.m. (1.1.95)	Single rate for all employment
8.	Himachal Pradesh	Rs.26.00 p.d. to Rs.45.75 p.d. (1.3.96)	Double rates for all employment.
9.	Jammu & Kashmir	Rs.30.00 p.d. (13.3.95)	Single rate for all employment
10.	Karnataka	Rs.26.00 to* Rs.37.32 p.d. (Sept 94)	Rates vary from employment to employment (according to zones)
11.	Kerala	Rs.19.50 to* Rs.76.40 p.d. (31.3.92)	Rates vary from employment to employment (according to zones)
12.	Madhya Pradesh	Rs.33.30 p.d.* Rs.43.96 p.d. (29.1.94)	Rates vary from employment to employment
13.	Maharashtra	Rs.8.00 to* Rs.70.46 p.d. (29.6.94)	Rates vary from employment to employment (according to zones)
14.	Manipur	Rs.37.90 p.d.* for (plains) Rs.42.00 p.d. for Hill area) (1.12.88)	Double rate for all employment

1	2	3	4
15.	Meghalaya	Rs.35.00 p.d. (16.3.94)	Single rate for all employment
16.	Mizoram	Rs.35.00 p.d. (11.6.93)	Single rate for all employment
17.	Nagaland	Rs.25.00 p.d. (6.7.92)	Single rate for all employment.
18.	Orissa	Rs.25.00 p.d. (4.12.92)	Single rate for all employment.
19.	Punjab	Rs.51.95 to* Rs.55.58 p.d. (1.7.95)	Single rate for all employment except Agriculture.
20.	Rajasthan	Rs.32.00 p.d. (1.1.95)	Single rate for all employment.
21.	Sikkim	NIL	Minimum Wages Act, 1948 is yet to be extended and enforced.
22.	Tamil Nadu	Rs 10.00 to* Rs 56.25 p.d. (21.7.95)	Rates vary from employment to employment (according to zones).
23.	Tripura	Rs 11.80 to Rs 26.65 p.d. (15.5.95)	Rates vary from employment to employment (according to zones)
24.	Uttar Pradesh	Rs.18.00 to* Rs 48.00 p.d. (13.6.96)	Rates vary from employment to employment (according to zones).
25.	West Bengal	Rs.17.40 to* Rs 45.16 p.d. (1.12.93)	Rates vary from employment to employment (According to zones).
26.	Andaman & Nicobar	Rs.27.00 to Rs.28.00 p.d. (13.8.92)	Rates vary from employment to employment (according to zones).
27.	Chandigarh	Rs 1084.50 p.m.* (27.2.90)	Single rate for all employment.
28.	Dadra & Nagar Haveli	Rs.35.00 to Rs 40.00 p.d. (18.5.95)	Rates vary from employment to employment (according to zones).
29.	Daman & Diu	Rs.35.00 p.d. (8.5.95)	Single rate for all employment.
30.	Delhi	Rs 64.50 p.d.* (1.2.94)	Single rate for all employment
31.	Lakshdweep	Rs 30.00 p.d. (1.1.93)	Single rate for all employment.
32.	Pondicherry	Rs 19.25 to Rs 40.20 p.d. (24.7.95)	Rates for agricultural workers.
	II. *Central Government	Rs.34.35 to* Rs 62.53 p.d. (12.7.94)	Rates vary from employment to employment (according to areas)

Note *Indicates the provision of Variable Dearness Allowance alongwith minimum rates of wages
Figure in bracket under column (3) indicate the date of last revision of basic wage in any scheduled employment